

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s M.K Cables & Conductors Pvt Ltd
PETITION NUMBER : IBA/257/2019
APPLICATION NUMBER : a) MA/73/2020
b) IA(IBC)/1307(CHE)/2021

ORDER

206. a. MA/73/2020 IN IBA/257/2019

Ld. Counsel Mr. T. Ravichandran for the Liquidator. Ld. Counsel Mr. Deepa Narayanan for the Respondents. Ld. Liquidator Mr. Ramakrishnan Sadasivan is present in person.

The Applicant submits that the Liquidator would be filing substitution application for including Punjab National Bank in place of the Liquidator in respect of Section 66 application.

The Counsel for the Applicant is directed to examine whether the existence of Corporate Debtor is essential till the conclusion of proceedings under section 66 of IBC, 2016.

List the Application for hearing on **20.06.2024**.

206.b. IA(IBC)/1307(CHE)/2021 IN IBA/257/2019

Ld. Counsel Mr. T. Ravichandran for the Liquidator. Ld. Liquidator Mr. Ramakrishnan Sadasivan is present in person.

List the Application for hearing on **20.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)